

ITEM NO.23

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 519/2021

SANJEEV NEWAR & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(FOR ADMISSION and IA No.59708/2021-EXEMPTION FROM FILING AFFIDAVIT
SENSITIVE)

Date : 22-09-2023 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Ms. Manju Jetley, AOR

For Respondent(s) Mr. Tushar Mehta, SG
Mr. KM Nataraj, ASG
Mr. Rajat Nair, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Amit Sharma, Adv.
Mr. Digvijay Dam, Adv.

UPON hearing the counsel the Court made the following
O R D E R

- 1 The Writ Petition has been rendered infructuous and is disposed of as such.
- 2 Pending applications, if any, stand disposed of.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR